NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.3/ BB/ 2017		For Orders	7,8,9 of I&B Code	Sun-line Suppliers Pvt. Ltd Vs. Infinity Fab Engineering Co.Pvt.Ltd.

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. D. JAYALAKSHMI (ADV) FOR RES PONDENT

SIGNATURE

1. D. JAYALAKSHMI (ADV) FO KSRSCO COMPANY SECRETARIES LLP

2. SHRISHA V.M.

NAME (IN CAPITAL)

Earlier Entry on

Se

PCS for petitioner company is present. Counsel for respondents is also present. Orders not prepared due to pressure of work.

List it for orders on 22.06.2017.

MEMBER (J)

MEMBER (T)